

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.402/KB/2017  
I. A No. 30/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Harsh Vardhan Kajaria & Ors-Vs-Metro Infrastructure Development Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① ANJAN KUMAR ROY, FCS

RESPONDENTS

12/01/18

1. MR NIRMALYA DASGUPTA, Adv  
2. MR. SHOUNAK MITRA, Adv  
3. MS. ARYAA CHATTERJEE, Adv

①  
12/1/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Petitioners have filed the I.A.No. 30/KB/2018 for amendment of the C.P.

Reply may be filed within 10 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any,

may be filed within 7 days with a copy in advance to the opposite parties.

List it on 07/02/2018 along with the C.P.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)